

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2345 OF 2009

STATE OF MAHARASHTRA TR.C.B.I.

Appellant (s)

VERSUS

MAHESH G.JAIN

Respondent(s)

(With office report)

Date: 23/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. Sidharth Luthra, ASG

Mr. R. Nedumaran, Adv.
Ms. Devina S., Adv.
Mr. B.V.B. Das, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. V.N. Bachawat, Sr. Adv.
Mr. Syed Hasan, Adv.
Ms. K.V.Bharathi Upadhyaya, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master

Books referred:

2011(6) SCC 1
2007(11) SCC 273
1997(8) SCC 732

2011(1) SCC 491
2007(14) SCC 783